

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/6402/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri M. Narayan,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the 31<sup>st</sup> October, 2019.

Sub: **Casual leave .**

Ref:- Your letter No. JJA/10045/2019, dtd. 24.10.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for 1 (one) day casual leave on 24.10.2019, has been granted/rejected. The Addl. District & Sessions Judge, Jorhat and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-51/2011/6403/A, dated 31/10/19

Copy to:

✓ I. The Systems Analyst, Gauhati High Court

  
31/10/19

**JT. REGISTRAR (VIGILANCE)**

Rolan